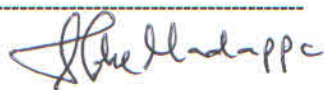


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 22/BB/ 17	-	Hearing	Rule 6 of IB	Emerson network power india Pvt.Ltd Vs.Tulip Data centre services Pvt.Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	ALOK MADAPPA 98454 93943	CORPORATE APPLICANT	

Counsel for petitioner is present. He requested time to report to the Tribunal about service of notice on the respondent.

List it on 14.08.2017.

  
MEMBER (J)

  
MEMBER (T)